

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/03/KOB/2023
SECTION	95(1) IBC
NAME OF PARTIES	DHANLAXMI BANK LTD V/S DINESH KUMAR.
PETITIONERS ADVOCATE/ PROFESSIONAL	VINOD P V, REETHA D, ANCHALA C.
RESPONDENTS ADVOCATE/ PROFESSIONAL	AHMED & AHMED

02 May 2024

ORDER

CP(IBC)/03/KOB/2023

Learned Counsel, Mr. Vinod P V appears physically on behalf of the Petitioner.

List this matter along with IA(IBC)/183/KOB/2024 for further consideration on

21.05.2024.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**